

ECTION III

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR.RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C)
85/2014

No(s). 347

M/S. GAIL INDIA LTD.
er(s)

Petition

VERSUS

STATE OF U.P. & ORS.
nt(s)

Responde

WITH
SLP(C) No. 33455/2014
Interim Relief and Office Report)

Date : 25/07/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Gaurav Agarwal, Adv.
Mr. Abhishek Sharma, Adv.

Ms. Rashmi Singh, Adv.

For Respondent(s)

Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 33455/2014
Signature Not Verified

Respondent Nos. 1 to 7 have failed to file t

he counter
Digitally signed by
POOJA SHARMA
affidavit
Date: 2016.07.28
16:52:02 IST
Reason:les. Viewed within the period stipulated under the ru
thus, the matter shall be processed for listing before the Hon'ble
Court on its own turn.

Item No.25

2

SLP(C) No. 34785/2014

Four weeks time is given to the learned counsel for the petitioner for filing the affidavit in proof of dasti service of notice already issued to the respondent Nos. 3 and 4.

List again on 5.9.2016.

(Rajesh Kumar Goel)
Registrar

MG